

**(2024) 02 MAN CK 0026**

**Manipur High Court (Imphal)**

**Case No:** Writ Petition (C) No. 79 Of 2020

Rimanang Kahmei

APPELLANT

Vs

State Of Manipur & Ors.

RESPONDENT

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**Date of Decision:** Feb. 12, 2024

**Hon'ble Judges:** Ahanthem Bimol Singh, J

**Bench:** Single Bench

**Advocate:** Md. Sahudur Rahman, S. Nepolean

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### **Judgement**

Ahanthem Bimol Singh, J

Md. Sahudur Rahman, learned counsel appearing for the petitioner prays for taking up this matter after 3 (three) weeks.

Mr. S. Nepolean, learned Government Advocate appearing for the respondents has no objection.

As prayed for, list this case again on 20.03.2024.